

सूक्ष्म मशीन-चालकों को प्रशिक्षित करने हेतु, एक स्विस् प्रिंसिपल और स्विस् मनुदेशकों की नियुक्ति की व्यवस्था है।

12:02 hrs.

PAPERS LAID ON THE TABLE

Annual Report of the School of Planning and Architecture

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : Sir, I beg to lay on the Table a copy of the Annual Report of the School of Planning and Architecture, New Delhi, for the year 1966-67. [Placed in Library. See No. LT—928/68.]

Annual Report of Hindustan Organic Chemicals Ltd. and Government Review thereon

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : Sir, I beg to lay on the Table :

- (1) (i) Review by the Government on the working of Hindustan Organic Chemicals Limited, Rasayani for the year 1966-67, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) A copy of the Annual Report of the Hindustan Organic Chemicals Limited, Rasayani, for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT—929/68]
- (2) A copy of the Kerosene (Fixation of Ceiling Prices) Third Amendment Order, 1968, published in Notification No. G.S.R. 688 in Gazette of India dated the 5th April, 1968, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT—930/68]
- (3) A Note regarding the recent pollution of the water of river Ganges near Monghyr in Bihar and appoint-

ment of a Commission to enquire into the causes thereof. [Placed in Library. See No. LT—930/68]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : Sir, I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (i) The All India Services (Provident Fund) (Amendment) Rules, 1968, Published in Notification No. G.S.R. 584 in Gazette of India, dated the 30th March, 1968.
- (ii) The Indian Civil Service (Provident Fund) (Amendment) Rules, 1968, published in Notification No. G.S.R. 585 in Gazette of India, dated the 30th March, 1968.
- (iii) The Indian Civil Service (Non-European Members) Provident Fund (Amendment) Rules, 1968, published in Notification No. G. S. R. 586 in Gazette of India dated the 30th March, 1968.
- (iv) The Secretary of State's Services (General Provident Fund) Amendment Rules, 1968, published in Notification No. G. S. R. 587 in Gazette of India dated the 30th March, 1968.
- (v) The Indian Administrative Service (Pay) Amendment Rules, 1968, published in Notification No. G. S. R. 588 in Gazette of India dated the 30th March, 1968.
- (vi) The Indian Police Service (Pay) Amendment Rules, 1968, published in Notification No. G. S. R. 589 in Gazette of India dated the 30th March, 1968.
- (vii) The All India Services (Death-cum-Retirement Benefits) Fourth Amendment Rules, 1968, published in Notification No. G. S. R. 590 in Gazette of India dated the 30th March, 1968. [Placed in Library. See No. LT—931/68]
- (viii) G. S. R. 636 published in Gazette of India dated the 6th April, 1968, making certain amendments to